

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1389 OF 2018 IN
APPEAL NO. 135 OF 2018 &
IA NOS. 631, 728 & 641 OF 2018**

Dated : 7th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Haryana Power Purchase Centre & Ors. Appellant(s)
Versus
GMR Kamalanga Energy Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija for R-1
Mr. Ravi Kishore
Ms. Rajshree Chaudhary for R-2
Mr. R. K. Mehta
Ms. Himanshi Andley for R-4
Mr. S.B. Upadhyay, Sr. Adv.
Mr. Nishant Kumar
Mr. Puneet Parihar
Mr. Anisha Upadhyay for R-5

ORDER

As agreed by the learned counsel for both parties, list the matter on
26.03.2019.

**(S.D. Dubey)
Technical Member**

Js/kt

**(Justice Manjula Chellur)
Chairperson**